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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.1365/2004  
M.A.No.1144/2004

Tuesday, this the 1st day of June, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

1. A.T.Thomas  
son of Shri Yohannan Thomas
2. Shri S.K. Verma  
son of Shri M.P.Verma
3. Shri G.N.Ghosh  
son of Shri N.C.Ghosh
4. K.S. Binnesh Kumar  
son of Shri Sthyan  
working as Assistant Registrar  
Custom, Excise & Services Tax Appellate  
Tribunal, FK CCI Complex, 1st Floor  
KG Road, Bangalore-560 009
5. T. Vishwaprakash  
Son of Shri P.J.Pantulu
6. Mohinder Singh  
son of Shri Shiv Chand
7. M.P.Kasale  
s/o Shri Prabhakar

Applicant No.1 to 3 are working as Assistant Registrar in the pay scale of Rs.6500-10500 Custom, Excise & Services Tax Appellate Tribunal, West Block No.2, R.K.Puram...  
New Delhi-66

..Applicants

(By Advocate: Dr. K.S.Chauhan)

Versus

1. Union of India  
through its Secretary  
Dept. of Revenue  
Ministry of Finance  
North Block, New Delhi-1
2. Custom, Excise & Services Tax Appellate  
Tribunal through its Registrar  
West Block No.2, R.K.Puram  
New Delhi-66

..Respondents

## O R D E R (ORAL)

Justice V.S. Aggarwal:

The applicants are working as Assistant Registrar in Custom, Excise & Services Tax Appellate Tribunal. Their precise grievance is that their pay scale is less than those of similarly situated persons in Debt Recovery Tribunal and that they are being discriminated.

2. In this regard, the applicants had filed a couple of representations, a copy of the latest representation is Annexure A-1.

3. When the matter is under consideration, we deem it unnecessary to express ourselves on the merits of the same. At this stage, we dispose of the petition directing respondent No.1 to consider the said representation and pass an appropriate speaking order preferably within six months of the receipt of a certified copy of the present order and communicate to the applicant.

4. Subject to aforesaid, OA is disposed of.

*Seal*  
( S. K. Naik )  
Member (A)

*V. S. Aggarwal*  
( V. S. Aggarwal )  
Chairman

/sunil/